

By Speed Post/Fax

F.No.A.12018/12/2013.AD.III.B (Pt.)
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS

Gr. Floor, Hudco Vishala Building,
Bhikaji-Cama Place, New Delhi,
Dated the 13th August 2018

To,

The Narcotics Commissioner,
Central Bureau of Narcotics, 19,
The Mall, Morar, Gwalior (M.P.)

Subject: Amendment of RRs for the post of Inspector, Deputy Office Superintendent and Stenographer Grade-I in the Central Bureau of Narcotics under Central Board of Indirect Taxes and Customs - regarding.

Sir/ Madam,

I am directed to say that the Recruitment Rules for the posts of Inspector, Deputy Office Superintendent and Stenographer Grade-I in the Central Bureau of Narcotics under Central Board of Indirect Taxes and Customs are notified vide G.S.R. 710 (E) dated 30.7.2018. A copy of the above-mentioned Gazette Notification is enclosed for your kind information and necessary action. It can also be downloaded directly from the website: www.egazette.nic.in

Encls.: As Above

Yours faithfully,

(S.K. Gupta)

Deputy Secretary to the Govt. of India
Tel. /Fax No.: 26162675

Copy to: (1) Webmaster, DG Systems and Data Management, 4th & 5th Floor, Samrat Hotel, Chanakyapuri, New Delhi - 110021 for uploading the same on the CBIC website;
(2) **Chairman (Staff Selection Commission), Block No. 12, 5th, CGO Complex, New Delhi - 110003** for issuing a corrigendum in SSC-CGL notification, 2018 making the upper age limit to 30 years for the post of Inspector (CBN) which is recruited through SSC-CGL examination.